

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 70**  
**ANSWERED ON 25/11/2024**

**DORMITORY ACCOMODATION UNDER RENTAL**  
**HOUSING FOR INDUSTRIAL WORKERS**

**70. SHRI GOLLA BABURAO:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government plans to provide rental housing with dormitory-type accommodation for industrial workers across major cities;
- (b) if so, the details thereof;
- (c) the cities identified and the types of accommodation planned; and
- (d) whether this initiative will include industrial hubs in Andhra Pradesh, and if so, the regions which will be benefitted from this housing scheme?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI TOKHAN SAHU)**

(a) to (d): Learning from the experiences of Pradhan Mantri Awas Yojana - Urban (PMAY-U), Ministry of Housing and Urban Affairs (MoHUA) has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). ARH vertical of PMAY- U 2.0 aims to promote creation of rental housing for Economically Weaker Section (EWS)/Low Income Group (LIG) beneficiaries who do not want to own a house but require housing for short term basis. ARH is implemented through two models:

Model-1: Converting existing Government funded vacant houses into ARH through Public Private Partnership mode or by Public Agencies.

Model-2: Construct, Operate and Maintain rental housing by Private/Public Entities for urban poor, working women, employees of Industries, Industrial Estates, Institutions and other eligible EWS/LIG families.

Under Model-2, Public/Private Entities may construct, operate and maintain ARH projects containing of Single/Double bedroom unit or dormitory beds to provide accommodation for eligible beneficiaries. The scheme includes all Statutory Towns and areas falling under the jurisdiction of Industrial Development Authority/Special Area Development Authority/Urban Development Authority/Planning Authority in all States/UTs including Andhra Pradesh which participate under PMAY-U 2.0 by signing of Memorandum of Agreement (MoA) with MoHUA.

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